

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:267
ANSWERED ON:25.11.2014
INCLUSION OF RAKE POINTS UNDER FMS
Simha Shri Prathap

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has received any request from State Governments including Karnataka for inclusion of rake points under the Fertilizer Monitor System (FMS) and the Finance Ministry has proposed for rationalization of subsidy disbursement system and

(b) if so, details thereof and the action taken thereon, State/UT-wise.

Answer

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR)

(a) & (b): Yes, Madam. Government receives requests from various State Governments for inclusion of rake points in the Fertilizers Monitoring System (FMS) and a request from Government of Karnataka for inclusion of Kadur (DRU) Rake Point was received.

It may also be mentioned that creation of Rake points is under the jurisdiction of Ministry of Railways. Therefore, as a follow up action in this Department, the rake points which already exist in the railway system are included in FMS and for other cases, Ministry of Railways is requested for creation of rake points for smooth movement of fertilizers.

Regarding proposal of Ministry of Finance on rationalization of subsidy disbursement system it is stated that while conveying ex-post facto approval for having implemented the SBA during 2013-14, the Department of Expenditure, Ministry of Finance advised on rationalizing the on account payment system for various grades of fertilizers. The suggestion of the Department of Expenditure is under examination in the Department of Fertilizers. Keeping in view its impact on subsidy of fertilizers.